

POST OFFER ADVERTISEMENT

ADOR MULTIPRODUCTS LIMITED

(Hereinafter referred to as 'AML' or 'TC' or 'Target Company')

CIN: L85110MH1948PLC310253

Registered Office: Ador House, 5th Floor 6 K Dubash Marg, Fort, Mumbai City, Mumbai, Maharashtra - 400001  
Ph. No.: 022-66239358 Email ID: [cs.adormultiproducts@gmail.com](mailto:cs.adormultiproducts@gmail.com) Website: [www.adormultiproducts.com](http://www.adormultiproducts.com)

Open Offer for acquisition of upto 24,85,858 Equity Shares from the Shareholders of  
Ador Multiproducts Limited

By

Mr. Arvinder Singh Pasricha, Mrs. Aman Pasricha Balsara, Ms. Zinnia Pasricha and Thrive Future Habitats Infra Private Limited along with Mr. Tushar Rohinton Balsara

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Arvinder Singh Pasricha, Mrs. Aman Pasricha Balsara, Ms. Zinnia Pasricha and Thrive Future Habitats Infra Private Limited** (hereinafter collectively referred to as '**Acquirers**') along with **Mr. Tushar Rohinton Balsara** (hereinafter referred to as '**PAC**') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ('**DPS**') with respect to the aforementioned offer was made on March 28, 2025, Friday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Prathakal (Marathi) (Mumbai Edition).

|    |                                    |                                                                                                                                                                                                   |
|----|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Target Company         | Ador Multiproducts Limited                                                                                                                                                                        |
| 2. | Name of the Acquirers              | <ul style="list-style-type: none"><li>Mr. Arvinder Singh Pasricha,</li><li>Mrs. Aman Pasricha Balsara,</li><li>Ms. Zinnia Pasricha</li><li>Thrive Future Habitats Infra Private Limited</li></ul> |
| 3. | Name of the PAC                    | Mr. Tushar Rohinton Balsara                                                                                                                                                                       |
| 4. | Name of the Manager to the Offer   | Corporate Professionals Capital Private Limited                                                                                                                                                   |
| 5. | Name of the Registrar to the Offer | Beetal Financial & Computer Services Private Limited                                                                                                                                              |
| 6. | Offer Details                      |                                                                                                                                                                                                   |
| a. | Date of Opening of the Offer       | July 11, 2025, Friday                                                                                                                                                                             |
| b. | Date of Closure of the Offer       | July 24, 2025, Thursday                                                                                                                                                                           |
| 7. | Date of Payment of Consideration   | July 30, 2025, Wednesday                                                                                                                                                                          |
| 8. | Details of Acquisition             |                                                                                                                                                                                                   |

| Sl. No. | Particulars                                                                                                                                                                                        | Proposed in the Offer Document      |            | Actuals                            |            |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------|------------------------------------|------------|
| 8.1     | Offer Price                                                                                                                                                                                        | INR 31.41 per equity share          |            | INR 31.41 per equity share         |            |
| 8.2     | Aggregate number of shares tendered                                                                                                                                                                | 24,85,858 Equity Shares             |            | 11 Equity Shares                   |            |
| 8.3     | Aggregate number of shares accepted                                                                                                                                                                | 24,85,858 Equity Shares             |            | 11 Equity Shares                   |            |
| 8.4     | Size of the Offer (Number of shares multiplied by offer price per share)                                                                                                                           | INR 7,80,80,800/-                   |            | INR 345.51/-                       |            |
| 8.5     | Shareholding of Acquirers along with PAC before Agreements/ Public Announcement (No. & %)                                                                                                          | 3,86,054 Equity Shares (8.26%)*     |            | 3,86,054 Equity Shares (4.04%)**   |            |
| 8.6     | Shares Acquired by way of Agreements / Allotment @ <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital**</li></ul>                                        | 65,45,176 Equity Shares (68.46%)**  |            | 65,45,176 Equity Shares (68.46%)** |            |
| 8.7     | Shares Acquired by way of Open Offer <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital**</li></ul>                                                      | 24,85,858^ Equity Shares (26.00%)** |            | 11 Equity Shares (0.00%)**         |            |
| 8.8     | Shares acquired after Detailed Public Statement \$ <ul style="list-style-type: none"><li>Number of shares acquired</li><li>Price of the shares acquired</li><li>% of the shares acquired</li></ul> | Nil<br>Nil<br>Nil                   |            | Nil<br>Nil<br>Nil                  |            |
| 8.9     | Post offer shareholding of Acquirers along with PAC <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital**</li></ul>                                       | 94,17,088 Equity Shares (98.49%)**  |            | 69,31,241 Equity Shares (72.49%)** |            |
| 8.10    | Pre & Post offer shareholding of Public <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital</li></ul>                                                     | Pre offer                           | Post offer | Pre offer                          | Post offer |
|         |                                                                                                                                                                                                    | 24,85,857                           | 0          | 24,85,857                          | 26,29,748  |
|         |                                                                                                                                                                                                    | 53.19%*                             | 0.00%**    | 53.19%*                            | 27.51%**   |

Notes -

- \*% based on Pre-Issue Share Capital of the Target Company.
- \*\*\* based on Expanded Share Capital of the Target Company i.e., the current Paid-Up Equity Share Capital of the Target Company.
- ^ Rounded off to the nearest integer
- @ Inclusive of 48,87,356 Equity Shares acquired through the Preferential Allotment dated May 16, 2025, and 16,57,820 Equity Shares acquired through the execution of the Share Purchase Agreement dated March 21, 2025.
- \$ No Equity Shares were acquired after the Detailed Public Statement, except those acquired pursuant to the execution of the Share Purchase Agreement dated March 21, 2025, and the Preferential Allotment on May 16, 2025, as disclosed in Note 4 above.

The Acquirers along with PAC accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at [www.sebi.gov.in](http://www.sebi.gov.in); BSE website at [www.bseindia.com](http://www.bseindia.com), website of Manager to the Offer [www.corporateprofessionals.com](http://www.corporateprofessionals.com) and at the registered office of the Target Company at Ador House, 5th Floor 6 K Dubash Marg, Fort, Mumbai City, Mumbai, Maharashtra - 400001

Issued by Manager to the Offer



Corporate Professionals

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Registration Number.: INM000011435

For and on behalf of

Sd/-  
Arvinder Singh  
Pasricha

Sd/-  
Aman Pasricha  
Balsara

Sd/-  
Zinnia Pasricha

For Thrive Future Habitats  
Infra Private Limited  
Sd/-  
Arvinder Singh Pasricha

Sd/-  
Tushar Rohinton  
Balsara

(Acquirer 1)

(Acquirer 2)

(Acquirer 3)

(Acquirer 4)

(PAC)

Place: New Delhi

Date: August 05, 2025